

: NOTICE :

In continuation of Circular No. RJ/08/2026 dated 27.04.2026 regarding the arrangement of Senior Officers of the Registry for scrutinizing papers in accordance with the Rules and obtaining the necessary permission/approval of Hon'ble the Chief Justice in matters seeking urgent relief, either on Court holidays or after Court hours, it is hereby notified that, on account of the leave of Mr. Hemal Naik, Deputy Registrar, during the period from 26.06.2026 to 28.06.2026, the charge assigned to him under the aforesaid Circular shall be undertaken by Mr. Devendrakumar P. Patel, Deputy Registrar.

Accordingly, Mr. Devendrakumar P. Patel, Deputy Registrar, shall carry out the work referred to in the aforesaid Circular during the said period.

The details of Mr. Devendrakumar P. Patel, Deputy Registrar, are furnished hereunder:

Period	Name and Contact No. Of the Deputy Registrar
26.06.2026 to 28.06.2026	Mr. Devendrakumar P. Patel Mobile No. : 9998341545

High Court of Gujarat
Sola, Ahmedabad-380060

Date : 22/06/2026


Registrar General